

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 117**  
**145(ND)/2012**

**IN THE MATTER OF:**

SBPL Infrastructure Ltd. & ors.	...	Applicant/Petitioner
Vs		
M/s. DLF SBPL Developers Pvt. Ltd. & Ors.	...	Respondent

**Order under Section 397/398.**

**Order delivered on 14.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Krishnendu Datta, Sr. Adv, Mr. Arjun D. Singh,  
Ms. Devika Singh, Advs.

For Respondent : Mr. Anupm Prakash, Nakul Gandhi, Advocates for R1

**ORDER**

List the matter for further consideration on 26.08.2021.

— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

14.07.2021  
DPK